

**DIVISION BENCH**

**ITEM NO.123**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IA No.666/2023, IA No.678/2023, IA No.679/2023, IA No. 585/2023, IA No.  
234/2024 & IA No.367/2024 IN CP (IB) No. 55/ALD/2017**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 26<sup>th</sup> July, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>M/S LML LTD.</b>
<b>UNDER SECTION</b>	<b>10 IBC (IN LIQUIDATION)</b>

**THROUGH PHYSICAL/VIRTUAL HEARING:**

**ORDER**

Due to paucity of time, the matter could not be taken up, hence adjourned to 27<sup>th</sup> August, 2024.

**-Sd-**

**(Court Officer)**

**26<sup>th</sup> July, 2024**

*Bipul Kumar Tiwari  
(Stenographer)*